

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 108
CP(IB)/608(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

Add Technologies(India) Ltd
V/s
Madhya Gujarat Vij Co Ltd

.....Applicant

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Sowmya Joshi, learned counsel

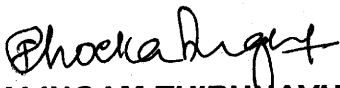
For the Respondent :Mr. Anal Shah, learned counsel

ORDER

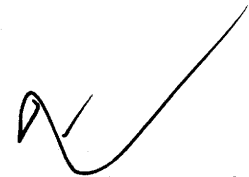
The pleadings are complete.

We direct the parties to complete e-filing of their respective documents on e-portal within one-week.

Matter to appear on 16.08.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**